

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4264  
ANSWERED ON:20.12.2011  
MADHAVA MENON COMMITTEE REPORT  
Singh Rajkumari Ratna;Singh Shri Ijyaraj

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the names of the States which have not submitted their views/consent on the Madhava Menon Committee report;
- (b) whether the Union Government has directed those State Governments to give their views/consent on the report; and
- (c) the present status of action being taken on the said report?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a): Nine States have not submitted their views on the Madhava Menon Committee Report viz. Andhra Pradesh, Bihar, Jharkhand, Kerala, Maharashtra, Manipur, Tamil Nadu, Uttar Pradesh and Uttarakhand.

(b): Yes Madam.

(c): On the recommendation of the Department<sup>^</sup>-related Parliamentary Standing Committee on Home Affairs for a comprehensive review of Criminal Law instead of bringing piecemeal amendments, Ministry of Law & Justice were requested to request the Law Commission to examine and give a comprehensive report covering all aspects of Criminal Law so that comprehensive amendments can be made in the various laws. The Law Commission may also inter.alia take into account the recommendations made by Malimath Committee and Madhava Menon Committee and other Committee/Commission in this regard.